

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :07/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/22464/2024 BLAPL/7961/2024	BHALU SAHU @ URMILA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /280 /2024 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000594/2024
2	D-BLAPL/23295/2024 BLAPL/7962/2024	PRAMOD @ SAGAR MAJHI VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	ADVA /73 /2012 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000019/2022
3	D-BLAPL/21871/2024 BLAPL/7963/2024	MAHESH MAJHI VS STATE OF ODISHA	BIMAL KUMAR MAHAPATRA VS	SAMBALPUR TOWN /232 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001378/2024
4	D-BLAPL/23070/2024 BLAPL/7964/2024	SMRUTI RANJAN PAIKRAY VS STATE OF ODISHA	BISWAJIT NAYAK VS	CHHEND /132 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0001817/2024
5	D-BLAPL/23077/2024 BLAPL/7965/2024	TRINATH NAIK @ MALLICK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	ANGUL TOWN /310 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000019/2024
6	D-BLAPL/23096/2024 BLAPL/7966/2024	KELU CHARANA BEHERA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHURDA SADAR /42 /2024 S.D.J.M.,KHURDA(Khordha ) GR/0000133/2024
7	D-BLAPL/23192/2024 BLAPL/7967/2024	SURYAKANTA MANTRY VS STATE OF ODISHA	T. DHIREN KUMAR DORA VS	SPL.TASK FORCE /26 /2023 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000011/2023
8	D-BLAPL/23106/2024 BLAPL/7968/2024	RAJU BISWAL VS STATE OF ODISHA	G.C.HOTA VS	DEOGAON /148 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0001344/2024
9	D-BLAPL/23306/2024 BLAPL/7969/2024	SANJAY JAGAT @ SANJU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KHARIAR /235 /2013 A.S.J, KHARIAR(Nuapada ) ST/0000048/2017
10	D-BLAPL/22075/2024 BLAPL/7970/2024	PRAKASH SARDAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /62 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000086/2022
11	D-BLAPL/22573/2024 BLAPL/7971/2024	HIMANSHU KUMAR JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NAIKANI-DIHI /26 /2024 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000031/2024

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12	D-BLAPL/23000/2024 BLAPL/7972/2024	SWAGAT KUMAR ROY @ RAY VS STATE OF ODISHA	PRATIK NAYAK VS	PAHALA /251 /2024 A.D.J.,BHUBANESWAR(Khordha ) TR/0000326/2024
13	D-BLAPL/22858/2024 BLAPL/7973/2024	SURAJ DASH@SURAJ KUMAR DASH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	AIR FIELD P.S. /275 /2023 4TH ADDL SESSIONS JUDGE CUM SPL J CT/0000134/2024
14	D-BLAPL/23034/2024 BLAPL/7974/2024	HEMANT DIGAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BALLIGUDA /153 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000140/2024
15	D-BLAPL/23190/2024 BLAPL/7975/2024	AJAY KUMAR VS STATE OF ODISHA	DEVASHIS PANDA VS	LAXMISAGAR P.S. /343 /2019 3RD ADJ BHUBANESWAR(Khordha ) CT/0000149/2020
16	D-BLAPL/22994/2024 BLAPL/7976/2024	BASUA @ BASUDEV BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /148 /2024 J.M.F.C.,KHURDA(Khordha ) GR/0000501/2024
17	D-BLAPL/23289/2024 BLAPL/7977/2024	DILLI BHOI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 SPECIAL JUDGE, PURI(Puri) TR/0000081/2024
18	D-BLAPL/23398/2024 BLAPL/7978/2024	CHANDAN DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	KHANDAGIRI P.S. /492 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000416/2024
19	D-BLAPL/23608/2024 BLAPL/7979/2024	PRAVAS KUMAR PRADHAN VS STATE OF ODISHA(VIG.)	RATIKANTA MOHAPATRA VS	BALASORE VIGILANCE /9 /2024 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000002/2024
20	D-BLAPL/23399/2024 BLAPL/7980/2024	PRADYUMNA DIGAL @ PRADIMANU DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	KHANDAGIRI P.S. /492 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000416/2024
21	D-BLAPL/22845/2024 BLAPL/7981/2024	SIDHANTA @ PARAMBRAMHA NAIK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DASPALLA /155 /2024 J.M.F.C.,DASAPALLA(Nayagarh ) GR/0000312/2024
22	D-BLAPL/23199/2024 BLAPL/7982/2024	BIKASH KUMAR DIGAL @ BIKASH DIGAL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	SPL.TASK FORCE /17 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000201/2024
23	D-BLAPL/23256/2024	LITU KHORA	PRASANTA KUMAR SAHOO	SEMILLIGUDA /120 /2022

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	BLAPL/7983/2024	VS STATE OF ODISHA	VS	ADDL.SESIONS JUDGE CUM SPECIAL TR/000082/2022
24	D-BLAPL/23410/2024 BLAPL/7984/2024	BHAGABAN NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /258 /2024 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000394/2024
25	D-BLAPL/23444/2024 BLAPL/7985/2024	TRINATH MAJHI VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/000073/2024
26	D-BLAPL/23643/2024 BLAPL/7986/2024	RAJKISHORE PANI VS STATE OF ODISHA	SRINIBAS PARIJA VS	RAYAGADA /10 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/000023/2024
27	D-BLAPL/20390/2024 BLAPL/7987/2024	MAISAKA MAJHI VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	ADVA /191 /2023 DISTRICT AND SESSIONS JUDGE,GAJA ST/000058/2024
28	D-BLAPL/23486/2024 BLAPL/7988/2024	RAJI @ RAJENDRA PRASAD SWAIN VS STATE OF ODISHA	UMAKANTA BARIK VS	SURADA /177 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000265/2023
29	D-BLAPL/23508/2024 BLAPL/7989/2024	MANOJ KUMAR SAHOO @ SAHU VS STATE OF ODISHA	MANORANJAN DAS VS	SATYABADI /17 /2023 J.M.F.C. (II), PURI(Puri) GR/0000052/2023
30	D-BLAPL/23510/2024 BLAPL/7990/2024	MANOJ SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 ADDL.SESION JUDGE-CUM-SPL.JUDGE Spl/0000005/2024
31	D-BLAPL/23516/2024 BLAPL/7991/2024	SIBA @ SEBARAM TANDI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SOHELLA /244 /2023 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000058/2023
32	D-BLAPL/20703/2024 BLAPL/7992/2024	BAPI @ SUBRAT NAYAK VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	DHENKANAL SADAR /172 /2021 A.D.J.,DHENKANAL(Dhenkanal) CT/0000043/2021
33	D-BLAPL/20815/2024 BLAPL/7993/2024	ARUN KUMAR LAL VS STATE OF ODISHA	NISHIKANTA MISHRA VS	SOSO /50 /2024 J.M.F.C, HATADIHI(Kendujhar) GR/0000113/2024
34	D-BLAPL/22250/2024 BLAPL/7994/2024	SATYAJIT MALLICK VS	DEBASNAN DAS VS	CHANDILI /19 /2022 A.D.J.,RAYGADA(Rayagada )

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35	D-BLAPL/23538/2024 BLAPL/7995/2024	STATE OF ODISHA SUJAN PRADHAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	CT/0000051/2022 KINJIRKELA /102 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000553/2024
36	D-BLAPL/22368/2024 BLAPL/7996/2024	RAMESH JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	/ /0 SPECIAL JUDGE,BHAWANIPATNA(Kalabangla) 2(A)CC/0000018/2023
37	D-BLAPL/23540/2024 BLAPL/7997/2024	MANOJ KUMAR NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /168 /2024 J.M.F.C,REAMAL(Debagarh ) CT/0000318/2024
38	D-BLAPL/22584/2024 BLAPL/7998/2024	MIHIR KUMAR BHUYAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	KHURDA MODEL /321 /2023 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000056/2023
39	D-BLAPL/22842/2024 BLAPL/7999/2024	SABYASACHI BISSOI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TENTULIKHUNTI /62 /2024 SPECIAL JUDGE,NABARANGPUR(Nabarangpur) TR/0000014/2024
40	D-BLAPL/19360/2024 BLAPL/8000/2024	KALIA PRUSTY VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	SATYABADI /261 /2023 ADHOC ADDL. DISTRICT AND SESSIONS JUDGE ST/0000007/2023
41	D-BLAPL/23048/2024 BLAPL/8001/2024	BASANTA DALEI @ GHANTIA VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	PANIKOILI /230 /2024 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000062/2024
42	D-BLAPL/23068/2024 BLAPL/8002/2024	NAKULA MAJHI @ TUNU MAJHI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	AMBABHONA /65 /2019 DIST.AND SESSIONS JUDGE,BARGARH CT/0000024/2020
43	D-BLAPL/23463/2024 BLAPL/8003/2024	MILLAN MANDAL @ MILON MONDAL VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /196 /2024 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarangpur) GR/0000267/2024
44	D-BLAPL/20124/2024 BLAPL/8004/2024	MUNA NAIK VS STATE OF ODISHA	SAROJ KUMAR PATNAIK VS	PATTAPUR (DIGAPAHANDI) /261 /2019 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000034/2020
45	D-BLAPL/20514/2024 BLAPL/8005/2024	SANTU @ SANTOSH KUMAR MOHAPATRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	KANAS /31 /2024 SPECIAL JUDGE, PURI(Puri) TR/0000023/2024

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46	D-BLAPL/19362/2024 BLAPL/8006/2024	MUNA @ MANOJ DAS VS STATE OF ODISHA	ANNADA SANKAR JENA VS	KANAS /130 /2023 JMFC, KANAS(Puri) GR/0000270/2023
47	D-BLAPL/22654/2024 BLAPL/8007/2024	RAJKISHORE DIGAL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NAYAPALLI P.S. /170 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0000390/2024
48	D-BLAPL/23217/2024 BLAPL/8008/2024	BHAGIRATHI GOUDA @ BHAGYA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /17 /2023 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000007/2024
49	D-BLAPL/23526/2024 BLAPL/8009/2024	SAROJ KUMAR JAL VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /48 /2019 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000058/2019
50	D-BLAPL/23566/2024 BLAPL/8010/2024	GANESH @ DILLIP ROUT VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NILGIRI /94 /2024 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000203/2024
51	D-BLAPL/22007/2024 BLAPL/8011/2024	TRINATH KHARA VS STATE OF ODISHA	SOUMYA KANTA TRPATHY VS	CHITRAKONDA /41 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000050/2022
52	D-BLAPL/23103/2024 BLAPL/8012/2024	DINESH SAHU VS STATE OF ODISHA	SAILABALA JENA VS	PAIKMAL /148 /2024 A.D.J.,PADAMPUR(Bargarh ) Spl/0000038/2024
53	D-BLAPL/22624/2024 BLAPL/8013/2024	CHUNU @ NUTAN MOHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /171 /2024 J.M.F.C,PARJANG(Dhenkanal) GR/0000237/2024
54	D-BLAPL/22692/2024 BLAPL/8014/2024	SANJAY RAY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	ADVA /82 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000057/2023
55	D-BLAPL/23191/2024 BLAPL/8015/2024	NIRAKAR SAHU VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	JASHIPUR /176 /2024 SPL.JUDGE, KARANJIA(Mayurbhanj) Spl/0000012/2024
56	D-BLAPL/23618/2024 BLAPL/8016/2024	RAMAKANTA DIGAL VS STATE OF ODISHA	SIMANCHALLA RANJIT VS	PHULBANI TOWN /87 /2023 C.J.M.,PHULBANI(Kandhamal) CT/0000192/2023
57	D-CMAPL/33638/2024	M/S.BIRAJA CONSTRUCTION,JAJPUR	ANIRUDH SANGANERIA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMAPL/234/2024	VS BHARGAB CHANDRA BHAT	VS	() //
58	D-CMAPL/33724/2024 CMAPL/235/2024	RAMESH CHANDRA NAYAK VS ATULYA KANDI	ADV. VS	// () //
59	D-CMAPL/33631/2024 CMAPL/236/2024	JASODA BHOI VS STATE OF ODISHA	ADV. VS	// () //
60	D-CMP/31427/2024 CMP/858/2024	ANANTARAM PRADHAN VS BANITA PRADHAN	S.S.MOHAPATRA VS	// Civil Judge(Sr. Division),Kantamal(Baudh ) F.D.C.S./0000009/2018
61	D-CMP/33115/2024 CMP/859/2024	OM PRAKASH AGARWAL VS COLLECTOR, SUNDARGARH	SUBHAM SHARMA VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga IA/0000077/2023
62	D-CMP/33234/2024 CMP/860/2024	SUDEEPTA @ SUDIPTA KUMAR BHANJA VS SUJIT KUMAR BHANJA	PRAFULLA KUMAR KAR VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001571/2011
63	D-CMP/31431/2024 CMP/861/2024	FAKIRA CHARAN JENA VS BABAJI CHARAN JENA	SANDIPANI MISRA VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag CS/0000252/2016
64	D-CMP/33828/2024 CMP/862/2024	SAYED ALLI ZULFUQAR @ ZULFUKER VS SK ZEHED HOSSAIN	SAMVIT MOHANTY VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag CS/0000022/2008
65	D-CMP/33031/2024 CMP/863/2024	SATYABRATA DHIR VS SUBASHINI PATTNAIK	DEBAKANTA MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CMA/0000660/2000
66	D-CONTC/30126/2024 CONTC/5941/2024	BIJAYA RANASINGH VS SIDDHARTH SANKAR SWAIN, I.A.S	ADV VS	// () //
67	D-CONTC/29868/2024 CONTC/5942/2024	HARI PRASAD AGRAWAL VS KUMAR NAGABHUSAN, SUB COLLECTOR, BARGARH	AMIT PRASAD BOSE VS	// () //
68	D-CONTC/33287/2024 CONTC/5943/2024	BHABANI SHANKAR NAIK VS	ADV. VS	// () //

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69	D-CONTC/33320/2024 CONTC/5944/2024	HEMAKANTA SAY, IAS BISIKESHAN PATRA VS DR. UMASANKAR MISHRA, CDM AND PHO,BERHAMPUR	ADV. VS	// // ()
70	D-CONTC/32790/2024 CONTC/5945/2024	RANJAN KUMAR MISHRA VS GAURAV SHIVAJI ISALWAR, IAS	ADV. VS	// () //
71	D-CONTC/33322/2024 CONTC/5946/2024	DHARMENDRA JANI VS DR. UMASANKAR MISHRA, CDM AND PHO,BERHAMPUR	ADV. VS	// () //
72	D-CONTC/33324/2024 CONTC/5947/2024	RAJESH KUMAR BISOYI VS DR. UMASANKAR MISHRA, CDM AND PHO,BERHAMPUR	ADV. VS	// () //
73	D-CONTC/33263/2024 CONTC/5948/2024	RAJDHANI B.E.D. COLLEGE (SE), KHURDA VS SUSIL KUMAR LOCHAN, IAS	ADV. VS	// () //
74	D-CONTC/33326/2024 CONTC/5949/2024	JOGESWAR NAYAK VS DR. UMASANKAR MISHRA, CDM AND PHO,BERHAMPUR	ADV. VS	// () //
75	D-CONTC/33277/2024 CONTC/5950/2024	JAYA PRAKASH MOHANTY VS SASWAT MISHRA, IAS	ADV. VS	// () //
76	D-CONTC/33285/2024 CONTC/5951/2024	MIHIR RANJAN SAHU VS BINITA SENAPATI, DEO	ADV. VS	// () //
77	D-CONTC/33339/2024 CONTC/5952/2024	BASANTA KUMAR PRADHAN VS DR. RUPABHANU MISHRA, CDM AND PHO,PURI	ADV. VS	// () //
78	D-CONTC/33359/2024 CONTC/5953/2024	BHASKARA GOUDA VS LOPAMUDRA RATH, TAHASILDAR,PURUSOTTAMPUR	ADV. VS	// () //
79	D-CONTC/33378/2024 CONTC/5954/2024	SADASHIVA DAS VS MANORANJAN MALLIK, OAS (SAG)	ADV. VS	// () //

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80	D-CONTC/33423/2024 CONTC/5955/2024	SURU MOHAN RAO VS SHALINI PANDIT, P.SECY, HEALTH AND F.W DEPT.	PRADEEP KUMAR MAHAPATRA VS	// 0 //
81	D-CONTC/33425/2024 CONTC/5956/2024	HIRALAL PANIGRAHI VS ANU GARG, ADDL. CHIEF SECRETARY, W.R DEPT.	PRADEEP KUMAR MAHAPATRA VS	// 0 //
82	D-CONTC/33478/2024 CONTC/5957/2024	ARJUNA KUMAR DASH VS ANU GARG, I.A.S	ADV. VS	// 0 //
83	D-CONTC/33482/2024 CONTC/5958/2024	BASANTA KUMAR CHAKRA VS LAXMAN MARANDI, SUPERNTENDING ENGNR., BAITARANI IRRIGATION DIVISION	ADV. VS	// 0 //
84	D-CONTC/33486/2024 CONTC/5959/2024	MAHENDRA BISWAL VS LAXMAN MARANDI, SUPERNTENDING ENGNR, BAITARANI IRRIGATION DIVISION	ADV. VS	// 0 //
85	D-CONTC/29914/2024 CONTC/5960/2024	M/S. JAGAT JANANI SERVICES PVT. LTD., KEONJHAR VS DINESH AGRAWAL, DEPUTY DIRECTOR OF MINES, JODA	RAJJEET ROY VS	// 0 //
86	D-CONTC/33487/2024 CONTC/5961/2024	SURYA NARAYAN MAHAPATRA VS C S BIJAYALAXMI, BEO,BANAPUR	ADV. VS	// 0 //
87	D-CONTC/33501/2024 CONTC/5962/2024	GURU PRASAD PRUSTY VS ANU GARG, IAS	ADV. VS	// 0 //
88	D-CONTC/33505/2024 CONTC/5963/2024	RATNAMANI DEVI VS SANJAY KUMAR SINGH, P,SECY, INFORMATION AND PUBLIC RELATION DEPT.	ADV. VS	// 0 //
89	D-CONTC/33575/2024 CONTC/5964/2024	PRAVAT KUMAR SAHOO VS B.PRASANTA KUMAR REDDY, DIRECTOR OF INDUSTRIES	ADV. VS	// 0 //
90	D-CONTC/33579/2024 CONTC/5965/2024	ANASUYA NAYAK VS ER. PRADYUMNA SETHI, SUPERINTENDING ENGNR. RURAL WORKS DIVISION II	ADV. VS	// 0 //
91	D-CONTC/30120/2024	ASHOK KUMAR BEHERA	ADV	//

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	CONTC/5966/2024	VS SUSANTA KUMAR DAS, DIRECTOR OF SECONDARY EDUCATION, BBSR	VS	0 //
92	D-CONTC/30305/2024 CONTC/5967/2024	RAJNI KUJUR VS PRATEEK SINGH,DCP BHUBANESWAR	ADV VS	// 0 //
93	D-CONTC/30121/2024 CONTC/5968/2024	NARAYAN SAMAL VS SUSANTA KUMAR DAS, DIRECTOR OF SECONDARY EDUCATION, BBSR	ADV VS	// 0 //
94	D-CONTC/30309/2024 CONTC/5969/2024	KISHORE KUMAR JOSHI VS MANORANJAN MALLICK,DIRECTOR SECONDARY EDUCATION,ODISHA	ADV VS	// 0 //
95	D-CONTC/30514/2024 CONTC/5970/2024	KRUSHNA CHANDRA NATH VS THE PRINCIPAL, SALABANI G.P. HIGHER SECONDARY SCHOOL	ADV. VS	// 0 //
96	D-CONTC/30217/2024 CONTC/5971/2024	DUJYODHAN SAHOO VS ASWATHY S, SECY. S AND ME DEPT.	ADV VS	// 0 //
97	D-CONTC/30541/2024 CONTC/5972/2024	DHANESWAR KHALI VS PRINCIPAL, SALABANI G.P. HIGHER SECONDARY SCHOOL	ADV. VS	// 0 //
98	D-CONTC/28895/2024 CONTC/5973/2024	SATYA RANJAN SAHU VS DR.PARAG HARSHAD GAVALI, COLLECTOR AND D.M, SUNDARGARH	ADV VS	// 0 //
99	D-CONTC/30254/2024 CONTC/5974/2024	BRAJA KISHORE SWAIN VS AMBAR KUMAR KAR, OAS	ADV VS	// 0 //
100	D-CONTC/29593/2024 CONTC/5975/2024	ANIRUDHA JENA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
101	D-CONTC/29565/2024 CONTC/5976/2024	SK. SATTAR ALI VS DR. MANAS RANJAN BHOI, TAHASILDAR, CUTTACK SADAR	ADV. VS	// 0 //
102	D-CONTC/29591/2024 CONTC/5977/2024	BABAJI CHARAN PARIDA VS	ADV. VS	// 0

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103	D-CONTC/29589/2024 CONTC/5978/2024	ASWATHY S., I.A.S. RAGHUNATH PARIDA VS	ADV. VS	// // ()
104	D-CONTC/28867/2024 CONTC/5979/2024	ASWATHY S., I.A.S. DHIRENDRA NATH PARIDA VS	ADV VS	// // ()
105	D-CONTC/28822/2024 CONTC/5980/2024	ASWATHY S., I.A.S. SURESH KUMAR SETHI VS	SIDHANT DAS VS	// // ()
106	D-CONTC/28990/2024 CONTC/5981/2024	DR. SARTHAK SARANGI, DIRECTOR AND I.G OF POLICE, ODISHA JUDHISTHIRA ROUT VS	ADV VS	// // ()
107	D-CONTC/28513/2024 CONTC/5982/2024	USHA PADHEE, PRINCIPAL SECRETARY SKILL DEVELOPMENT AND T.E DEPTT. BABA LINGARAJ DAS VS	BANSHIDHAR SATAPATHY VS	// // ()
108	D-CONTC/28447/2024 CONTC/5983/2024	MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION BIJAY DANDASENA VS	PRASANNA KUMAR NAYAK 1 VS	// // ()
109	D-CONTC/28963/2024 CONTC/5984/2024	DHRUBA CHARAN BEHERA, D.E.O, BOLANGIR DHARMANANDA MALLIK VS	ADV VS	// // ()
110	D-CONTC/28387/2024 CONTC/5985/2024	USHA PADHEE, PRINCIPAL SECRETARY, DEPTT. OF SKILL DEVELOPMENT AND T.E. SRIDHAR NAYAK VS	ADV. VS	// // ()
111	D-CRLA/21639/2024 CRLA/766/2024	SARA HEMBRAM, O.A.S. NARESH KUMAR BEHERA VS	JAJATI KESHARI KHUNTIA VS	// // GOPALPUR /130 /2024 SPL.JUDGE,BALASORE(Baleshwar)
112	D-CRLA/22966/2024 CRLA/767/2024	STATE OF ODISHA ASISH ORAM VS	SOUGAT DASH VS	Spl/0000036/2024 BISRA /39 /2024 A.D.J.,SUNDARGARH(Sundargarh)
113	D-CRLA/22985/2024 CRLA/768/2024	STATE OF ODISHA DAYANIDHI PATEL VS	SATYABRATA PANDA VS	Spl/0000007/2024 JAGDALPUR /109 /2024 A.D.J.,PADAMPUR(Bargarh ) Spl/0000032/2024

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114	D-CRLA/22548/2024 CRLA/769/2024	DARSHAN MAHANTA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	JHARPOKHARIA /33 /2018 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000057/2018
115	D-CRLA/22847/2024 CRLA/770/2024	DEBASIS BEHERA VS STATE OF ODISHA	SUJEET KUMAR VS	SPL.TASK FORCE /20 /2020 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000242/2020
116	D-CRLA/22928/2024 CRLA/771/2024	SUNIL DANGUAR VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BIRMITRAPUR /181 /2024 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000019/2024
117	D-CRLA/22790/2024 CRLA/772/2024	BAIKUNTHA MOHANTY VS STATE OF ODISHA(VIG.)	ASHWINI KUMAR DAS VS	BHUBANESWAR VIGILANCE /1 /2005 A.D.J.-ADDL.SPL.JUDGE (VIG),BHUBAN TR/0000084/2005
118	D-CRLA/22794/2024 CRLA/773/2024	RABINDRANATH BARIK VS STATE OF ODISHA(VIG.)	ASHWINI KUMAR DAS VS	BHUBANESWAR VIGILANCE /1 /2005 A.D.J.-ADDL.SPL.JUDGE (VIG),BHUBAN TR/0000084/2005
119	D-CRLA/20736/2024 CRLA/774/2024	BIJAY RAJAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000088/2022
120	D-CRLA/22968/2024 CRLA/775/2024	SUDAM GARTIA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH RURAL /211 /2023 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000110/2023
121	D-CRLMA/23474/2024 CRLMA/139/2024	RABINDRA PATRA VS STATE OF ODISHA	ANITA SAHOO VS	KUAKHIA /454 /2023 S.D.J.M.,JAJPUR(Jajapur ) CT/0002765/2023
122	D-CRLMC/23002/2024 CRLMC/2935/2024	SUBASH CHANDRA DAS VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	BETNOTI /196 /2015 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000119/2015
123	D-CRLMC/20709/2024 CRLMC/2936/2024	GOMATI SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DEOGARH /81 /2003 J.M.F.C.,DEOGARH(Debagarh ) GR/0000223/2003
124	D-CRLMC/22352/2024 CRLMC/2937/2024	PARBATI GIRI VS STATE OF ODISHA	PARTH SARATHI DAS VS	KEONJHAR TOWN /218 /2008 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(KEONJHAR) GR/0000932/2008
125	D-CRLMC/21686/2024	RABISANKAR GIRI	DEBABRATA RATH	/ /0

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	CRLMC/2938/2024	VS SAUDAMINI GIRI	VS	J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHELA
126	D-CRLMC/23351/2024 CRLMC/2939/2024	BABULI SAHOO@SAHU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CRMC/0000081/2020 GOBINDAPUR /92 /2010 2ND ADJ,CUTTACK(Cuttack) ST/0000162/2019
127	D-CRLMC/23357/2024 CRLMC/2940/2024	PARESH JATANIA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	//0 DISTRICT & SESSIONS JUDGE,BALASORE
128	D-CRLMC/23389/2024 CRLMC/2941/2024	CHIDANANDA BISWAL VS STATE OF ODISHA	BHABANI SANKAR DAS VS	CRA/0000052/2024 BAIDYANATHPUR /93 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G
129	D-CRLMC/22461/2024 CRLMC/2942/2024	SUCHITRA SAHOO VS STATE OF ODISHA	DIBYACHARAN SWAIN VS	Spl/0000005/2024 //0 S.D.J.M.,CUTTACK SADAR(Cuttack)
130	D-CRLMC/23052/2024 CRLMC/2943/2024	GANGADHAR MEHER VS STATE OF ODISHA	UMA CHARAN MISHRA VS	GR/0001160/2021 BIRMAHARAJPUR /2 /2016 S.D.J.M.,BIRMAHARAJPUR(Sonepur )
131	D-CRLMC/21796/2024 CRLMC/2944/2024	SURENDRA KUMAR DAS VS KUMUDA CHANDRA BEHERA	NIRANJAN PANDA VS	GR/0000002/2016 BHADRAK TOWN /22 /2020 S.D.J.M.,BHADRAK(Bhadrak )
132	D-CRLMC/23037/2024 CRLMC/2945/2024	SACHIN BARIK VS STATE OF ODISHA	AMLAN MOHANTY VS	ICC/0000382/2019 BARIA /160 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K
133	D-CRLMC/23244/2024 CRLMC/2946/2024	GOPAL KRUSHNA MOHANTY VS STATE OF ODISHA	BIKASH KUMAR KUND VS	GR/0000517/2023 PURUSHOTTAMPUR /314 /2022 A.D.J.,CHATRAPUR(Ganjam)
134	D-CRLMC/23273/2024 CRLMC/2947/2024	SYD. MUSTAK ALLI KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ST/0000029/2023 RANPUR /182 /2022 SPECIAL JUDGE,NAYAGARH(Nayagarh )
135	D-CRLMC/23284/2024 CRLMC/2948/2024	KAMALA KANTA PRADHAN VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	TR/0000167/2022 GOP /191 /2017 J.M.F.C.,KONARK(Puri)
136	D-CRLMC/22373/2024 CRLMC/2949/2024	BIKRAM KISHORE NAYAK VS	NIRANJAN LENKA VS	GR/0000385/2017 PATKURA /115 /1999 DIST.&SESSIONS JUDGE,KENDRAPARA

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137	D-CRLMC/23328/2024 CRLMC/2950/2024	STATE OF ODISHA WASIM AKHTER WARSI VS SUPTD. OF POLICE,SAMBALPUR	MOHAMMED MUSTAQ ANSARI VS	ST/0000143/2008 DHANUPALI /135 /2021 S.D.J.M.,SAMBALPUR(Sambalpur) ICC/0000103/2021
138	D-CRLMC/22925/2024 CRLMC/2951/2024	BASISTA KUMAR SAHU VS MAHESWAR SAHU	ARUN KUMAR DAS 1 VS	BALIMI /162 /2022 S.D.J.M.,HINDOL(Dhenkanal) ICC/0000052/2022
139	D-CRLMC/23728/2024 CRLMC/2952/2024	PRATIK KUMAR DAS VS STATE OF ODISHA	SIMSON JENA VS	CHANDRASEKHARPUR /174 /2021 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002022/2021
140	D-CRLMC/20846/2024 CRLMC/2953/2024	RAMESH CHANDRA KANHAR VS STATE OF ODISHA	TRILOCHAN BARIK VS	KHAJURIPADA /106 /2021 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000484/2021
141	D-CRLMC/23255/2024 CRLMC/2954/2024	DR.MANAS RANJAN RAY VS STATE OF ODISHA	SMARAJIT PRADHAN VS	MAHILA P.S. BUXIBAZAR /81 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000385/2023
142	D-CRLMC/23174/2024 CRLMC/2955/2024	DINGAR BHOI VS STATE OF ODISHA	SURYA KANTA BAG VS	TUREIKELA /101 /2017 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000104/2017
143	D-CRLMP/23285/2024 CRLMP/1171/2024	JUDHISTHIRA JENA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	/ /0 ) //
144	D-CRLMP/22514/2024 CRLMP/1172/2024	BIJAY KUMAR MALLICK VS SUNANDA MALLICK	SAILAZA NANDAN DAS VS	/ /0 JUDGE FAMILY COURT,BHUBANESWA IA/0000086/2023
145	D-CRLMP/22477/2024 CRLMP/1173/2024	RELIANCE WEBSTORE LIMITED, MUMBAI VS COMMISSIONER OF POLICE, KHURDA	RAJJEET ROY VS	/ /0 ) //
146	D-CRLMP/22270/2024 CRLMP/1174/2024	UPENDRA KHUNTIA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	NALCO /78 /2023 ) //
147	D-CRLREV/21401/2024 CRLREV/391/2024	ASHIS KUMAR BISWAL@ASHIS BISWAL@MUNU VS STATE OF ODISHA	PRAVASH CH JENA VS	BANAPUR P.S. /311 /2014 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh ST/0000059/2015

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148	D-FAO/33467/2024 FAO/356/2024	M.C. PANCHAPADA HIGH SCHOOL, NUAPADA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000404/2018
149	D-FAO/33844/2024 FAO/357/2024	DIVISIONAL MANAGER NEW INDIA ASSURANCE CO.LTD., CUTTACK VS SATYENDRA P.SINGH	BIJOY DASMOHAPATRA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000211/2015
150	D-MACA/31492/2024 MACA/784/2024	D.M., M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS TAPAN PRADHAN	SUBRAT SATPATHY VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000079/2019
151	D-MACA/29726/2024 MACA/785/2024	MANOJ KUMAR MOHANTY VS MADHU KUMARI MOHANTY	DEBASISH PATNAIK VS	// II MACT,CUTTACK(Cuttack) Mac/0001249/2021
152	D-MACA/30074/2024 MACA/786/2024	THE ORIENTAL INSURANCE COMPANY LTD VS BASANTI DIXIT	SOMNATH ROY VS	// IST MACT, BHADRAK(Bhadrak ) Mac/0000111/2014
153	D-MACA/30266/2024 MACA/787/2024	DIVISIONAL MANAGER (LEGAL TP CLAIM CELL) ORIENTAL INSURANCE CO.LTD. VS MANASI NISHANK	SOMNATH ROY VS	// V MACT,KHURDA(Khordha ) Mac/0000058/2019
154	D-MACA/31854/2024 MACA/788/2024	B.M., SBI GENERAL INSURANCE CO.LTD., SUNDARGARH VS RITIK MASRA	SOMANATH ROY VS	// 1st MACT, BHAWANIPATNA(Kalahandi) Mac/0000092/2022
155	D-MATA/32120/2024 MATA/284/2024	SHAMBHAVI PANDEY VS ARUN KUMAR PANDEY	SUBHENDU KAR VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000056/2021
156	D-MATA/32865/2024 MATA/285/2024	JAGATJEET DESH VS SABITA PANI	PRADEEP KUMAR DAS VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000276/2021
157	D-MSA/30146/2024 MSA/28/2024	SARADA PRASANNA PATTNAIK VS HI TECH ESTATE AND PROMOTERS PVT.LTD, BBSR	BISHNU PRASAD PRADHAN VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000089/2022
158	D-MSA/30154/2024 MSA/29/2024	SARADA PRASANNA PATTNAIK VS HI TECH ESTATE AND PROMOTERS PVT.LTD.BBSR	BISHNU PRASAD PRADHAN VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000090/2022
159	D-RPFAM/32698/2024	SANGRAM JENA	SAROJ KUMAR DASH	//

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	RPFAM/219/2024	VS SUCHITRA JENA	VS	JUDGE, FAMILY COURT, DHENKANAL Crp/0000122/2021
160	D-RPFAM/32998/2024 RPFAM/220/2024	RANJAN DAS VS SUJATA DAS	HRUDANANDA MOHAPATRA VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur) Crp/0000179/2022
161	D-RSA/29856/2024 RSA/274/2024	PADMINI NAYAK VS BIPINI NAYAK @ BIPINI BIHARI NAYAK	AKSHAYA KUMAR NAYAK VS	// A.D.J., KUCHINDA(Sambalpur) RFA/0000011/2018
162	D-RSA/31360/2024 RSA/275/2024	NIKUNJA BIHARI DAS VS MEGHANAD DAS	MAHESWAR MOHANTY VS	// DIST.& SESSIONS JUDGE, JAJPUR(Jajapur) RFA/0000042/2022
163	D-RSA/33052/2024 RSA/276/2024	JOGESWAR KATHAR VS BALISTHA MAJHI	PRATAP CHANDRA MISHRA VS	// DIST.AND SESSIONS JUDGE, BARGARH RFA/0000004/2021
164	D-RVWPET/22738/2024 RVWPET/172/2024	NTPC LTD. VS PARAMESWAR PATEL	ADITYA NARAYAN DAS VS	// ) //
165	D-RVWPET/22743/2024 RVWPET/173/2024	NTPC LTD., DARLIPARLLI VS KUNJABANA PATEL	ADITYA NARAYAN DAS VS	// ) //
166	D-RVWPET/33413/2024 RVWPET/174/2024	ORION CONSTRUCTIONS PVT LTD., SAMBALPUR VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// ) //
167	D-TRP(C)/33062/2024 TRP(C)/225/2024	GOURAB KUMAR MAHAPATRA VS BHARATBHUSAN AGASTI	RABI NARAYAN MOHANTY VS	// IST MACT, BHADRAK(Bhadrak ) Mac/0000019/2022
168	D-TRP(C)/33366/2024 TRP(C)/226/2024	RUTAMPARNA PRADHAN VS JYOTI PRAKASH NAYAK	SMITA RANJAN PATNAIK VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CP/0000021/2023
169	D-TRP(C)/33134/2024 TRP(C)/227/2024	ASWINI KUMAR DASH VS SIBANI DASH	VS	// CIVIL JUDGE (SD), BARGARH(Bargarh ) CS/0000170/2020
170	D-TRP(C)/33644/2024 TRP(C)/228/2024	SASMITA SAHOO @ LUSI VS	HRUDANANDA MOHAPATRA VS	// JUDGE FAMILY COURT-II, BHUBANESW

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171	D-TRP(C)/33596/2024 TRP(C)/229/2024	PRASANTA KUMAR SAHOO KAJOL KHENDELWAL@KAJAL KHANDELWAL VS SACHIN AGRAWAL	SUSHANTA KUMAR JOSHI VS	CP/0000450/2024 // JUDGE, FAMILY COURT, BARGARH(Ba Mat/0000083/2024
172	D-TRP(C)/33640/2024 TRP(C)/230/2024	DEBASMITA SWAIN VS RAKESH KUMAR PRADHAN	HRUDANANDA MOHAPATRA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000443/2024
173	D-TRPCRL/20986/2024 TRPCRL/61/2024	UMESH KURREY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	TUREIKELA /234 /2022 ADDL.SESIONS JUDGE,KANTABANJI Spl/0000005/2023
174	D-WA/33120/2024 WA/2198/2024	STATE OF ODISHA VS RAMAKANTA NAYAK	SAROJ KANTA SAMAL, A.G.A. VS	// 0 //
175	D-WA/33122/2024 WA/2199/2024	STATE OF ODISHA VS THAKUR PRASAD JENA	SURYA NARAYAN PATTNAIK, A.G.A. VS	// 0 //
176	D-WA/32818/2024 WA/2200/2024	STATE OF ODISHA VS RATIKANTA BEHURA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
177	D-WA/33162/2024 WA/2201/2024	STATE OF ODISHA VS AKSHAYA KUMAR MOHANTY	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
178	D-WA/32826/2024 WA/2202/2024	STATE OF ODISHA VS ANNA EKKA	SANGRAM JENA,A.G.A VS	// 0 //
179	D-WA/33181/2024 WA/2203/2024	STATE OF ODISHA VS SANTANU KUMAR MOHAPATRA	SAROJ KANTA SAMAL,A.G.A VS	// 0 //
180	D-WA/32829/2024 WA/2204/2024	STATE OF ODISHA VS HAREKRUSHNA SAHU	SANGRAM JENA, A.G.A. VS	// 0 //
181	D-WA/33183/2024 WA/2205/2024	STATE OF ODISHA VS DR.KIRAN BALA DAS	SAROJ KANTA SAMAL,A.G.A VS	// 0 //

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182	D-WA/32833/2024 WA/2206/2024	THE VICE CHANCELLOR, OUAT, BBSR VS MANORANJAN PRADHAN	AVIJIT PAL VS	// 0 //
183	D-WA/33859/2024 WA/2207/2024	STATE OF ODISHA VS SUNIA MURMU	MALAYA KETAN BALABANTROY, A.G.A. VS	// 0 //
184	D-WA/32867/2024 WA/2208/2024	STATE OF ODISHA VS NIROJ MEHER	SASWAT DAS, A.G.A. VS	// 0 //
185	D-WA/33208/2024 WA/2209/2024	STATE OF ODISHA VS AMULYA NATH NAYAK	SANGRAM JENA, A.G.A. VS	// 0 //
186	D-WA/32871/2024 WA/2210/2024	STATE OF ODISHA VS GYANENJAYA SINGH	SASWAT DAS,A.G.A VS	// 0 //
187	D-WA/33210/2024 WA/2211/2024	STATE OF ODISHA VS RABI NARAYAN DAS	SANGRAM JENA, A.G.A. VS	// 0 //
188	D-WA/32887/2024 WA/2212/2024	STATE OF ODISHA VS ASHA TOPPO	SANGRAM JENA, A.G.A. VS	// 0 //
189	D-WA/33211/2024 WA/2213/2024	STATE OF ODISHA VS MANDODARI JENA	SANGRAM JENA, A.G.A. VS	// 0 //
190	D-WA/32900/2024 WA/2214/2024	STATE OF ODISHA VS HRUDANANDA PAHULEI	SANGRAM JENA,A.G.A VS	// 0 //
191	D-WA/32910/2024 WA/2215/2024	STATE OF ODISHA VS JAYANTI MOHANTY	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
192	D-WA/33220/2024 WA/2216/2024	STATE OF ODISHA VS PRAVAT KUMAR SETHY	SANGRAM JENA,A.G.A VS	// 0 //
193	D-WA/32922/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	//

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	WA/2217/2024	VS	VS	0
		BHARAT CHANDRA BISWAL		//
194	D-WA/33270/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
	WA/2218/2024	VS	VS	0
		BIKRAM KESHARI MISHRA		//
195	D-WA/33302/2024	STATE OF ODISHA	SURYA NARAYAN PATTNAIK, A.G.A.	//
	WA/2219/2024	VS	VS	0
		AMIYABALA MOHANTY		//
196	D-WA/32923/2024	STATE OF ODISHA	SAROJA KANTA SAMAL,A.G.A	//
	WA/2220/2024	VS	VS	0
		AMULYA KUMAR RANA		//
197	D-WA/32051/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY, A.G.A.	//
	WA/2221/2024	VS	VS	0
		URAMILA BARIK		//
198	D-WA/32243/2024	REGIONAL, CO OPERATIVE MARKETING SOCIETY LTD	SAIBRATA RATH	//
	WA/2222/2024	VS	VS	0
		PARAMESWAR ROUT		//
199	D-WA/33118/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY, A.G.A.	//
	WA/2223/2024	VS	VS	0
		RAMESH CHANDRA ROUT		//
200	D-WA/32924/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	//
	WA/2224/2024	VS	VS	0
		LUDGARD DUNG DUNG		//
201	D-WP(C)/33371/2024	SASIKANTA RANA	BRAJA MOHAN SARANGI	//
	WP(C)/19176/2024	VS	VS	0
		CHAIRMAN STATE TRANSPORT AUTHORITY , CUTTACK		//
202	D-WP(C)/29352/2024	ISWAR CHANDRA SINGH	ASISH KUMAR RAY	//
	WP(C)/19177/2024	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/28500/2024	RENUBALA MUKHI	GOKHA BEHERA	//
	WP(C)/19178/2024	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/26956/2024	MANORANJAN ROUT	LALITA NARAYAN PATTNAIK	//
	WP(C)/19179/2024	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/28665/2024 WP(C)/19180/2024	TAHASILDAR, RAJNAGAR, KENDRAPADA GEETARANI DAS VS STATE OF ODISHA	SANDEEP PARIDA VS	// // ()
206	D-WP(C)/27259/2024 WP(C)/19181/2024	RADHAMANI MOHAPATRA VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// () //
207	D-WP(C)/27733/2024 WP(C)/19182/2024	PRAKASH CHANDRA JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
208	D-WP(C)/28346/2024 WP(C)/19183/2024	DEBADATTA DAS MOHAPATRA VS HIGH COURT OF ORISSA, CUTTACK	JYOTI RANJAN DEO VS	// () //
209	D-WP(C)/28022/2024 WP(C)/19184/2024	SHREE KHANDAGIRI UDAYAGIRI DIGAMBAR JAIN SIDHA KHETRA, CUTTACK VS THE UNION OF INDIA, NEW DELHI	PRASANNA KUMAR PANDA VS	// () //
210	D-WP(C)/29450/2024 WP(C)/19185/2024	AMIYA KUMAR BISWAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
211	D-WP(C)/29464/2024 WP(C)/19186/2024	SRIDHAR BARIK VS STATE OF ODISHA	INDRAMANI SAHOO VS	// () //
212	D-WP(C)/30791/2024 WP(C)/19187/2024	AVAYA DIKSHIT VS STATE OF ODISHA	AUROBINDA SAHOO VS	// () //
213	D-WP(C)/33453/2024 WP(C)/19188/2024	PRANJYA PARAMITA SAHOO VS STATE OF ORISSA	SUBHADUTTA ROUSTRAY VS	// () //
214	D-WP(C)/32269/2024 WP(C)/19189/2024	SASTHI KUMAR TRIPATHY VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// () //
215	D-WP(C)/28570/2024 WP(C)/19190/2024	SURESH CHANDRA NAYAK VS STATE OF ODISHA	SANJIT KUMAR DAS VS	// () //

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216	D-WP(C)/32525/2024 WP(C)/19191/2024	MINATI DAS VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
217	D-WP(C)/32362/2024 WP(C)/19192/2024	ASHIS CHANDRA BISWAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
218	D-WP(C)/33484/2024 WP(C)/19193/2024	NAROTTAM SENAPATI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
219	D-WP(C)/32543/2024 WP(C)/19194/2024	SUBHAM KUMAR NAYAK VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// 0 //
220	D-WP(C)/33026/2024 WP(C)/19195/2024	PRAMODINI SAHOO VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //
221	D-WP(C)/33441/2024 WP(C)/19196/2024	TAPASWINI SUNANI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
222	D-WP(C)/33266/2024 WP(C)/19197/2024	GOBINDA SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
223	D-WP(C)/33445/2024 WP(C)/19198/2024	LINGARAJ KHAMARI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
224	D-WP(C)/33446/2024 WP(C)/19199/2024	MANOJ KUMAR SINGH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
225	D-WP(C)/33280/2024 WP(C)/19200/2024	PRASANTA BARIK VS PRINCIPAL, JHARSUGUDA ENGINEERING SCHOOL	BIRENDRA KUMAR MAHAPATRA VS	// 0 //
226	D-WP(C)/32912/2024 WP(C)/19201/2024	SRI BAGBAT GOSAIN BIJE NIJGRUHAL , KENDRAPARA VS COMMISSIONER OF ENDOWMENTS, ODISHA	AMBIKA PRASAD RAY VS	// 0 //
227	D-WP(C)/33447/2024	PRATIMA DAS	PRADEEP KUMAR MAHAPATRA	//

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	WP(C)/19202/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/33393/2024 WP(C)/19203/2024	K.CHANTI ACHARY VS THE INSPECTOR GENERAL OF REGISTRATION ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
229	D-WP(C)/33586/2024 WP(C)/19204/2024	DURGA CHARAN DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
230	D-WP(C)/33358/2024 WP(C)/19205/2024	NIRANJAN PANDA VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// 0 //
231	D-WP(C)/32555/2024 WP(C)/19206/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMISSIONER TRANSPORT (ENF) STA, ODISHA, CUTTACK	KADAR MOHAMMAD VS	// 0 //
232	D-WP(C)/33960/2024 WP(C)/19207/2024	SANYASI PRADHAN VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
233	D-WP(C)/32563/2024 WP(C)/19208/2024	LAXMANA KUMAR NAYAK VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// 0 //
234	D-WP(C)/32610/2024 WP(C)/19209/2024	M/S. SAROJ KUMAR BEHURA, JAGATSINGHPUR VS JOINT COMMISSIONER OF STATE TAX, APPELLATE TERRITORIAL RANGE, CUTTACK-II	UMESH CHANDRA BEHURA VS	// 0 //
235	D-WP(C)/33608/2024 WP(C)/19210/2024	RAMESH CHANDRA BISWAL VS DIRECTOR GENERAL OF POLICE , ODISHA	NIHAL RATH VS	// 0 //
236	D-WP(C)/32584/2024 WP(C)/19211/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMISSIONER TRANSPORT( ENF) STA, ODISHA, CUTTACK	KADAR MOHAMMAD VS	// 0 //
237	D-WP(C)/32607/2024 WP(C)/19212/2024	M/S. DAS AGENCIES, GANJAM VS ADDL.COMMISSIONER OF STATE TAX, GANJAM	UMESH CHANDRA BEHURA VS	// 0 //
238	D-WP(C)/33612/2024 WP(C)/19213/2024	GUNANIDHI DHARUA VS	NIHAL RATH VS	// 0

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239	D-WP(C)/32635/2024 WP(C)/19214/2024	STATE OF ODISHA N.MANORANJAN CHOUDHURY VS	ANIRUDHA DAS VS	// // 0
240	D-WP(C)/32609/2024 WP(C)/19215/2024	STATE OF ODISHA M/S. INDRAMANI NAHAK VS	UMESH CHANDRA BEHURA VS	// // 0
241	D-WP(C)/32684/2024 WP(C)/19216/2024	JOINT COMNR OF STATE TAX (APPEAL), GANJAM PRADEEPTA KUMAR MOHANTY VS	BIREN SANKAR TRIPATHY VS	// // 0
242	D-WP(C)/32761/2024 WP(C)/19217/2024	STATE OF ODISHA KAILASH CHANDRA SWAIN VS	SUBAS CHANDRA DAS VS	// // 0
243	D-WP(C)/32809/2024 WP(C)/19218/2024	STATE OF ODISHA SANJIB KUMAR JENA VS	SUBAS CHANDRA DAS VS	// // 0
244	D-WP(C)/33427/2024 WP(C)/19219/2024	STATE OF ODISHA BIGYAN SWAIN VS	ASHOK KUMAR SAHOO VS	// // 0
245	D-WP(C)/33646/2024 WP(C)/19220/2024	COLLECTOR, KENDRAPARA DATTA KUMAR SINGH VS	BIBHUTI KESHARI BISWAL VS	// // 0
246	D-WP(C)/32738/2024 WP(C)/19221/2024	STATE OF ODISHA M/S IL AND FS PARADIP REFINERY WATER LTD , CUTTACK VS	UMESH CH BEHURA VS	// // 0
247	D-WP(C)/32747/2024 WP(C)/19222/2024	THE JOINT COMMISSIONER OF STATE TAX (APPEAL) TERRITORIAL RANGE , CUTTACK CHITTARANJAN DAS VS	ANIRUDHA DAS VS	// // 0
248	D-WP(C)/32990/2024 WP(C)/19223/2024	STATE OF ODISHA BHAGABAN BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
249	D-WP(C)/31217/2024 WP(C)/19224/2024	STATE OF ODISHA MOHINI MOHAN SAMAL VS	R.P PATTNAIK VS	// // 0
		BISWAMOHAN SAMAL		//

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250	D-WP(C)/33439/2024 WP(C)/19225/2024	MAHENDRA KUMAR BISWAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
251	D-WP(C)/33045/2024 WP(C)/19226/2024	DR. MRUTYUNJAYA PANDA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
252	D-WP(C)/32765/2024 WP(C)/19227/2024	P.CHENDRAYA VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
253	D-WP(C)/33609/2024 WP(C)/19228/2024	M/S LAXMI NARAYAN MAN MOHAN LAL VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
254	D-WP(C)/33133/2024 WP(C)/19229/2024	SURENDRA NATH SAHU VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
255	D-WP(C)/33772/2024 WP(C)/19230/2024	ARJUN SWAIN VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
256	D-WP(C)/32768/2024 WP(C)/19231/2024	SUBAS CH. BEHERA VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
257	D-WP(C)/33013/2024 WP(C)/19232/2024	GOPINATH LENKA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
258	D-WP(C)/33440/2024 WP(C)/19233/2024	SUBHASHREE SAHOO VS STATE OF ORISSA	SUBHADUTTA ROUTRAY VS	// 0 //
259	D-WP(C)/33791/2024 WP(C)/19234/2024	ANADI CHARAN SWAIN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
260	D-WP(C)/33084/2024 WP(C)/19235/2024	P. BIKRAM RAO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
261	D-WP(C)/32773/2024	NIRMALA BEHERA	SUKANTA KUMAR DALAI	//

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	WP(C)/19236/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/33345/2024 WP(C)/19237/2024	SAI COLLEGE OF PHYSIOTHERAPY, JAJPUR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
263	D-WP(C)/30247/2024 WP(C)/19238/2024	KESHAB SETHI VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
264	D-WP(C)/33471/2024 WP(C)/19239/2024	NARAHARI BAL VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
265	D-WP(C)/33247/2024 WP(C)/19240/2024	SUCHARITA NAIK VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// 0 //
266	D-WP(C)/32781/2024 WP(C)/19241/2024	MANJULATA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
267	D-WP(C)/32820/2024 WP(C)/19242/2024	ISMAEL MUNDA VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0 //
268	D-WP(C)/33714/2024 WP(C)/19243/2024	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
269	D-WP(C)/33509/2024 WP(C)/19244/2024	PRASANNA KUMAR DASH VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
270	D-WP(C)/32949/2024 WP(C)/19245/2024	MD MOJIBUR RAHEMAN VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	// 0 //
271	D-WP(C)/34029/2024 WP(C)/19246/2024	JAYASHREE SINGHDEO VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
272	D-WP(C)/32834/2024 WP(C)/19247/2024	GITA @ NEETA SWAIN VS	SUBAS CHANDRA DAS VS	// 0

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273	D-WP(C)/34010/2024 WP(C)/19248/2024	STATE OF ODISHA SAIBALINEE PRADHAN VS	LAXMIKANTA MOHANTY VS	// // 0
274	D-WP(C)/32880/2024 WP(C)/19249/2024	STATE OF ODISHA SUNIL KUMAR MISHRA VS	MANAS PATI VS	// // 0
275	D-WP(C)/33589/2024 WP(C)/19250/2024	JUDGE FAMILY COURT, BERHAMPUR BENUDHAR DASH VS	AMITAV TRIPATHY VS	// // 0
276	D-WP(C)/33219/2024 WP(C)/19251/2024	STATE OF ODISHA CHHAYAKANTA PARIDA VS	KUNAL KUMAR SWAIN VS	// // 0
277	D-WP(C)/31155/2024 WP(C)/19252/2024	STATE OF ODISHA KHIROD KUMAR MISHRA VS	SIBANARAYAN BISWAL VS	// // 0
278	D-WP(C)/33228/2024 WP(C)/19253/2024	NATIONAL HIGHWAY AUTHORITY OF INDIA, SAMBALPUR BRAHMANANDA MISHRA VS	BANSHIDHAR SATAPATHY VS	// // 0
279	D-WP(C)/31369/2024 WP(C)/19254/2024	STATE OF ODISHA MANOJ KUMAR NAYAK VS	BIBHUTI BHUSAN NANDA VS	// // 0
280	D-WP(C)/33390/2024 WP(C)/19255/2024	STTAE OF ODISHA KAILASH CHANDRA SAHOO VS	AMITAV DAS VS	// // 0
281	D-WP(C)/32978/2024 WP(C)/19256/2024	COLLECTOR AND D.M. KENDRAPARA GITANJALI ROUT VS	SAPAN KUMAR PAL VS	// // 0
282	D-WP(C)/33812/2024 WP(C)/19257/2024	STATE OF ODISHA SAKUNTALA SAHU VS	ARUPANANDA GOSWAMY VS	// // 0
283	D-WP(C)/33252/2024 WP(C)/19258/2024	STATE OF ORISSA DURGESH NANDINI SWAIN VS	BISWAJIT PARIDA VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/34027/2024 WP(C)/19259/2024	DR. AMIT JENA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
285	D-WP(C)/33855/2024 WP(C)/19260/2024	IMRAN KHAN VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
286	D-WP(C)/34063/2024 WP(C)/19261/2024	SANJUKTA BEHERA VS COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI	SUSHANTA KUMAR JOSHI VS	// 0 //
287	D-WP(C)/33386/2024 WP(C)/19262/2024	SASIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY	BRAJA MOHAN SARANGI VS	// 0 //
288	D-WP(C)/34025/2024 WP(C)/19263/2024	DHRUBA CHARAN DAS VS CHAIR PERSON, DRAT, KOLKATA	BAURI BANDHU CHAMPATIRAY VS	// 0 //
289	D-WP(C)/33815/2024 WP(C)/19264/2024	CHANDRA SEKHAR MISHRA VS STATE OF ORISSA	ARUPANANDA GOSWAMY VS	// 0 //
290	D-WP(C)/33544/2024 WP(C)/19265/2024	BHIMASEN SAHU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
291	D-WP(C)/33819/2024 WP(C)/19266/2024	PARSURAM MOHANTY VS STATE OF ORISSA	ARUPANANDA GOSWAMY VS	// 0 //
292	D-WP(C)/33953/2024 WP(C)/19267/2024	PREMANANDA MIRDHA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
293	D-WP(C)/33957/2024 WP(C)/19268/2024	SANJUKTA SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
294	D-WP(C)/33388/2024 WP(C)/19269/2024	SASIKANTA RANA VS CHAIRMAN, STATE TRANSPORT AUTHORITY	BRAJA MOHAN SARANGI VS	// 0 //
295	D-WP(C)/33604/2024	ADITYA KUMAR GUPTA	ARUN KUMAR PATRA	//

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	WP(C)/19270/2024	VS STATE OF ORISSA	VS	0 //
296	D-WP(C)/33406/2024 WP(C)/19271/2024	BIMALENDU MOHANTY VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BOARD OF REVENUE	GOURI MOHAN RATH VS	// 0 //
297	D-WP(C)/33954/2024 WP(C)/19272/2024	SACHIDANANDA BALABANTARAY VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
298	D-WP(C)/30197/2024 WP(C)/19273/2024	BIJAYA HIAL VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
299	D-WP(C)/30210/2024 WP(C)/19274/2024	AJIT KUMAR KULDEEP VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
300	D-WP(C)/32637/2024 WP(C)/19275/2024	SAROJ KANTA SAMAL VS THE COLLECTOR, KENDRAPARA	PRATIK DASH VS	// 0 //
301	D-WP(C)/33129/2024 WP(C)/19276/2024	JAYANT KUMAR PATNAIK VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
302	D-WP(C)/33491/2024 WP(C)/19277/2024	SUBAHAM KUMAR CHAND VS UNION OF INDIA	SRINIBASH SATAPATHY VS	// 0 //
303	D-WP(C)/33655/2024 WP(C)/19278/2024	DAMODAR MARNDI VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //
304	D-WP(C)/34100/2024 WP(C)/19279/2024	URMILA NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
305	D-WP(C)/33668/2024 WP(C)/19280/2024	PRAVAT BARIK VS THE COLLECTOR,KENDRAPARA	SANJAY KUMAR DAS VS	// 0 //
306	D-WP(C)/33926/2024 WP(C)/19281/2024	PRATIVA NAYAK VS	KUNAL KUMAR SWAIN VS	// 0

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307	D-WP(C)/33816/2024 WP(C)/19282/2024	STATE OF ODISHA SHRIDHAR KUMAR MOHAPATRA VS	SUDHIR KUMAR MALLICK VS	// // 0
308	D-WP(C)/34022/2024 WP(C)/19283/2024	STATE OF ODISHA RANJAN KUMAR BHOI VS	SHASHI BHUSAN JENA VS	// // 0
309	D-WP(C)/33362/2024 WP(C)/19284/2024	DIRECTOR, VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, BURLA ASHOK KUMAR MODI VS	BIBHU PRASAD DAS VS	// // 0
310	D-WP(C)/33677/2024 WP(C)/19285/2024	REVENUE DIVISIONAL COMNR, CENTRAL DIVISION, CUTTACK DIBAKAR MEHER VS	ALOK KUMAR PANDA VS	// // 0
311	D-WP(C)/33817/2024 WP(C)/19286/2024	STATE OF ODISHA KANHU CHARAN BISWAL VS	ARUPANANDA GOSWAMY VS	// // 0
312	D-WP(C)/33818/2024 WP(C)/19287/2024	STATE OF ORISSA SARBESWAR BEHERA VS	SUDHIR KUMAR MALLICK VS	// // 0
313	D-WP(C)/33820/2024 WP(C)/19288/2024	STATE OF ODISHA RASHMIREKHA SWAIN VS	SUDHIR KUMAR MALLICK VS	// // 0
314	D-WP(C)/33526/2024 WP(C)/19289/2024	STATE OF ODISHA ITISHRI MOHANTA VS	GEETA RANI MALLICK VS	// // 0
315	D-WP(C)/33037/2024 WP(C)/19290/2024	STATE OF ODISHA SUJATA RANI BHUYAN @ NAYAK VS	DURGESH NARAYAN RATH VS	// // 0
316	D-WP(C)/33522/2024 WP(C)/19291/2024	STATE OF ODISHA BIBHISHAN MUNDA VS	GEETA RANI MALLICK VS	// // 0
317	D-WP(C)/33635/2024 WP(C)/19292/2024	STATE OF ODISHA DASARATHI SAHOO VS BRANCH MANAGER, BANK OF INDIA, BBSR	SOUMYA MISHRA VS	// // 0 //

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318	D-WP(C)/33411/2024 WP(C)/19293/2024	PRIYARANJAN TARAI VS COLLECTOR AND D.M. KENDRAPARA	AMITAV DAS VS	// 0 //
319	D-WP(C)/33811/2024 WP(C)/19294/2024	KAILASH CHANDRA SAHOO VS STATE OF ORISSA	ARUPANANDA GOSWAMY VS	// 0 //
320	D-WP(C)/33651/2024 WP(C)/19295/2024	MATAN KABATI VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //
321	D-WP(C)/33410/2024 WP(C)/19296/2024	BASANTA MOHANTY VS COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	AMITAV DAS VS	// 0 //
322	D-WP(C)/32496/2024 WP(C)/19297/2024	THE PRESIDENT, MANAGING COMMITTEE, SISUA SERVICE CO-OPERATIVE SOCIETY VS STATE OF ODISHA	SUNANDA KISHOR MOHAPATRA VS	// 0 //
323	D-WP(C)/34066/2024 WP(C)/19298/2024	DR. ASHISH KUMAR BARIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
324	D-WP(C)/33409/2024 WP(C)/19299/2024	AJAYA KUMAR DAS VS COLLECTOR AND D.M. KENDRAPARA	AMITAV DAS VS	// 0 //
325	D-WP(C)/33940/2024 WP(C)/19300/2024	SUBHAM KUMAR MALLICK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
326	D-WP(C)/34052/2024 WP(C)/19301/2024	TIRTHA KUMAR MANDAL @ TIRTHA KUMAR MONDAL VS REGIONAL PASSPORT OFFICE, BBSR	SIDHARTHA DAS VS	// 0 //
327	D-WP(C)/33520/2024 WP(C)/19302/2024	SOMYO RANJAN PANDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
328	D-WP(C)/33675/2024 WP(C)/19303/2024	SATRUGHNA BEHERA VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //
329	D-WP(C)/33276/2024	DINABANDHU MEHER	JAGABANDHU SAHU	//

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	WP(C)/19304/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/34091/2024 WP(C)/19305/2024	M/S PACIFIC INTERNATIONAL PVT. LTD. VS ADDL. DIRECTOR, DIRECTORATE GENERAL GOODS AND SERVICE TAX INTELLIGENCE, BBSR	KAJAL SAHOO VS	// 0 //
331	D-WP(C)/32946/2024 WP(C)/19306/2024	LAMBODAR BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
332	D-WP(C)/33962/2024 WP(C)/19307/2024	M/S SURVIKA DISTRIBUTORS PVT.LTD, BBSR VS ODISHA STATE CIVIL SUPPLIES CORPORATION LTD., BBSR	SUVASHISH PATTANAIAK VS	// 0 //
333	D-WP(C)/33582/2024 WP(C)/19308/2024	PUSPALATA DAS VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
334	D-WP(C)/33067/2024 WP(C)/19309/2024	DR. KAILASH BANTHA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
335	D-WP(C)/34051/2024 WP(C)/19310/2024	PRAKRITY ROY VS A.O., MANAGER INDIAN BANK, ZONAL OFFICE, BBSR	RAMA KRISHNA BISOI VS	// 0 //
336	D-WP(C)/33671/2024 WP(C)/19311/2024	INDIRA MOHANT VS STATE OF ODISHA	GEETARANI MALLICK VS	// 0 //
337	D-WP(C)/33652/2024 WP(C)/19312/2024	PRAVASINI ROUT VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //
338	D-WP(C)/32167/2024 WP(C)/19313/2024	NARAYAN DASH VS COLLECTOR CUM D.M. PURI	GYANESWAR SATPATHY VS	// 0 //
339	D-WP(C)/33658/2024 WP(C)/19314/2024	MAYADHAR BEHERA VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //
340	D-WP(C)/33131/2024 WP(C)/19315/2024	SWARNALATA DHAL VS	UMAKANT SAHOO VS	// 0

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341	D-WP(C)/33404/2024 WP(C)/19316/2024	STATE OF ODISHA JHARI JENA VS COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	AMITAV DAS VS	// // 0 //
342	D-WP(C)/33667/2024 WP(C)/19317/2024	MASTI CHAKI VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //
343	D-WP(C)/33414/2024 WP(C)/19318/2024	MANGULI OJHA VS COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	AMITAV DAS VS	// 0 //
344	D-WP(C)/34015/2024 WP(C)/19319/2024	DASARATHI SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
345	D-WP(C)/30820/2024 WP(C)/19320/2024	LEONARDO SOBHA SUNDAR VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
346	D-WP(C)/30834/2024 WP(C)/19321/2024	MARK GAMANGA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
347	D-WP(C)/30822/2024 WP(C)/19322/2024	GIHEJI GAMANGA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
348	D-WP(C)/33903/2024 WP(C)/19323/2024	PRAVASINI DAS VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
349	D-WP(C)/33611/2024 WP(C)/19324/2024	AJIT KUMAR PUHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
350	D-WP(C)/33416/2024 WP(C)/19325/2024	RATNAKAR MAJHI VS COLLECTOR AND D.M. KENDRAPARA	AMITAV DAS VS	// 0 //
351	D-WPCRL/22730/2024 WPCRL/100/2024	HRUDANANDA SAMAL VS STATE OF ODISHA	GOURI KUMAR RATH VS	//0 0 //

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352	D-WPCRL/22768/2024 WPCRL/101/2024	PUJARANI PRADHAN VS STATE OF ODISHA	RAMESH AGARWAL VS	//0 () //
353	D-ABLAPL/23514/2024 ABLAPL/8551/2024	NISHAN BALIARSINGH VS STATE OF ODISHA	SABYASACHI MISHRA VS	JATNI P.S. /309 /2024 () //
354	D-ABLAPL/20017/2024 ABLAPL/8552/2024	GADADHAR SENAPATI VS STATE OF ODISHA	ANNADA SANKAR JENA VS	SATYABADI /3 /2019 () //
355	D-ABLAPL/23461/2024 ABLAPL/8553/2024	DEEPAK KUMAR JENA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	KOREI /234 /2024 () //
356	D-ABLAPL/21849/2024 ABLAPL/8554/2024	RAJESH KUMAR VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BHAWANIPATNA TOWN /53 /2024 () //
357	D-ABLAPL/22299/2024 ABLAPL/8555/2024	SUBRAT SAHOO @ LALU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOPALPRASAD /212 /2024 () //
358	D-ABLAPL/23553/2024 ABLAPL/8556/2024	SHARAT PRADHAN @ SARAT PRADHAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	GOP /212 /2024 () //
359	D-ABLAPL/22099/2024 ABLAPL/8557/2024	BARADA PRASAD JYOTIRANJAN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	MARINE PS JATADHARI MUHAN /47 /20 () //
360	D-ABLAPL/22202/2024 ABLAPL/8558/2024	SATRUGHNA SAHU VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	//0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000437/2024
361	D-ABLAPL/22102/2024 ABLAPL/8559/2024	S K RIAZUDDIN VS STATE OF ODISHA	DINESH RAY VS	BIRIDI PS /217 /2024 () //
362	D-ABLAPL/22911/2024 ABLAPL/8560/2024	KULU PATRA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	BAIDYANATHPUR /220 /2023 () //
363	D-ABLAPL/23076/2024	MANJULA SABAR @ MANJULA KUMARI SABAR	RAJJEET ROY	GUNUPUR /92 /2015

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	ABLAPL/8561/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/23186/2024 ABLAPL/8562/2024	SUDAM CHANDRA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /176 /2024 () //
365	D-ABLAPL/23237/2024 ABLAPL/8563/2024	SHANTI GANGEI @ SHANTILATA GANGEI VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	SINGLA /96 /2024 () //
366	D-ABLAPL/23187/2024 ABLAPL/8564/2024	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BERHAMPUR SADAR /232 /2015 () //
367	D-ABLAPL/23118/2024 ABLAPL/8565/2024	GANESWAR SETHI VS STATE OF ODISHA	PRADYUS KUMAR PARHI VS	BHANJPUR /160 /2024 () //
368	D-ABLAPL/23313/2024 ABLAPL/8566/2024	KISHORE CHANDRA SAHU VS STATE OF ODISHA	DEBASIS SARANGI VS	JARADA /235 /2024 () //
369	D-ABLAPL/23182/2024 ABLAPL/8567/2024	ANURAG KANDA VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	NAWAPARA /129 /2024 () //
370	D-ABLAPL/23332/2024 ABLAPL/8568/2024	BIBHUTI @BIBHUTI BHUSAN MALLIK VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	KENDRAPARA SADAR /538 /2023 () //
371	D-ABLAPL/23496/2024 ABLAPL/8569/2024	ATI @ AMIT NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SUNABEDA /132 /2024 () //
372	D-ABLAPL/21102/2024 ABLAPL/8570/2024	RATAN KUMAR DAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /345 /2024 () //
373	D-ABLAPL/23432/2024 ABLAPL/8571/2024	RAMA CHANDRA MISHRA VS STATE OF ODISHA	DEVI PRASAD DASH VS	PIPLI /286 /2024 () //
374	D-ABLAPL/23502/2024 ABLAPL/8572/2024	RAKESH KUMAR NAYAK VS	SIDDHARTH GOUTAM DAS VS	LAXMISAGAR P.S. /477 /2023 ()

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375	D-ABLAPL/22527/2024 ABLAPL/8573/2024	STATE OF ODISHA MADHUSMITA SAHOO VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
376	D-ABLAPL/23597/2024 ABLAPL/8574/2024	STATE OF ODISHA PABITRA MALLICK VS	BIJAY SWAIN VS	// CHANDANPUR /99 /2024 ()
377	D-ABLAPL/23197/2024 ABLAPL/8575/2024	STATE OF ODISHA DEEPAK DAS VS	SAMVIT MOHANTY VS	// JAGATSINGPUR /662 /2024 ()
378	D-ABLAPL/22342/2024 ABLAPL/8576/2024	STATE OF ODISHA KRUSHNA CHANDRA BISOI VS	RANJIT MOHANTY VS	// BUGUDA /457 /2023 ()
379	D-ABLAPL/23274/2024 ABLAPL/8577/2024	STATE OF ODISHA GOUTAM BEHERA VS	PRADIPTA BEURA VS	// ATHGARH /172 /2024 ()
380	D-ABLAPL/23278/2024 ABLAPL/8578/2024	STATE OF ODISHA RAJES JENA @ BIKASH KUMAR JENA @ HARIBANDHU JENA VS	PRADIPTA BEURA VS	// / /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000061/2024
381	D-ABLAPL/22961/2024 ABLAPL/8579/2024	STATE OF ODISHA BINOD NAIK VS	SARAT KUMAR JENA VS	// JAGDALPUR /68 /2017 ()
382	D-ABLAPL/23649/2024 ABLAPL/8580/2024	STATE OF ODISHA ALOK KUMAR LENKA VS	RAMDAS ACHARY VS	// ASTARANGA /172 /2024 ()
383	D-ABLAPL/23493/2024 ABLAPL/8581/2024	STATE OF ODISHA SK.LALBABU@SK.RAJA VS	KALI PRASAD MOHANTY VS	// DELANGA /239 /2024 ()
384	D-ABLAPL/22195/2024 ABLAPL/8582/2024	STATE OF ODISHA ABHIDIPTA SARTHAK PRAKASH VS	RASHMI RANJAN MISHRA VS	// CHANDRASEKHARPUR /534 /2024 ()
385	D-ABLAPL/23658/2024 ABLAPL/8583/2024	STATE OF ODISHA HIMANI SHA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// GHATAGAON /268 /2024 () //

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386	D-ABLAPL/22979/2024 ABLAPL/8584/2024	SURESH NAYAK @ SURESH CHANDRA NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /195 /2024 () //
387	D-ABLAPL/23603/2024 ABLAPL/8585/2024	SUJIT BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /40 /2023 () //
388	D-ABLAPL/23677/2024 ABLAPL/8586/2024	DEEPAK KUMAR PATTANAYAK VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	MAHILA (BERHAMPUR) /130 /2024 () //
389	D-ABLAPL/23605/2024 ABLAPL/8587/2024	SAROJ SAHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /40 /2023 () //
390	D-ABLAPL/23662/2024 ABLAPL/8588/2024	PAPU DEY @ BUDHU DEY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /229 /2024 () //
391	D-ABLAPL/23607/2024 ABLAPL/8589/2024	MANGUL @ TAMBUDU BINDHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /92 /2024 () //
392	D-ABLAPL/23082/2024 ABLAPL/8590/2024	SUSANTA KUMAR MAHARANA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	INFOVALLY UPD BHUBANESWAR /201 () //
393	D-ABLAPL/23277/2024 ABLAPL/8591/2024	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 J.M.F.C.,CHANDIKHOLE(Jajapur ) 2(A)CC/0000166/2024
394	D-ABLAPL/23615/2024 ABLAPL/8592/2024	DIPU @ SAROJ SWAIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KHUNTUNI /163 /2024 () //
395	D-ABLAPL/23622/2024 ABLAPL/8593/2024	SWARAJ KUMAR KADRAKA @ SURAJ KUMAR KADRAKA @ ROCKY DIGAL VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	GUNUPUR /157 /2021 () //
396	D-ABLAPL/23564/2024 ABLAPL/8594/2024	BIBHUTI KARAN VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	KHAJURIPADA /112 /2024 () //
397	D-ABLAPL/23382/2024	DUKHIRAM JENA	AJIT KUMAR RAUT	BONTH /122 /2024

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	ABLAPL/8595/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/23687/2024 ABLAPL/8596/2024	SURATI DEY VS STATE OF ODISHA(VIG.)	RATIKANTA MOHAPATRA VS	BALASORE VIGILANCE /9 /2024 () //
399	D-ABLAPL/23572/2024 ABLAPL/8597/2024	RANJAN KUMAR MALLICK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE CHUDAMANI /63 /2024 () //
400	D-ABLAPL/23624/2024 ABLAPL/8598/2024	DHARAMA NAYAK @ DISKO VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	AIR FIELD P.S. /143 /2024 () //
401	D-ABLAPL/23625/2024 ABLAPL/8599/2024	DHARAMA NAYAK @ DISKO VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	AIR FIELD P.S. /142 /2024 () //
402	D-ABLAPL/23626/2024 ABLAPL/8600/2024	RABI BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	TIGIRIA /138 /2024 () //
403	D-ABLAPL/23573/2024 ABLAPL/8601/2024	ALEKHA MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE CHUDAMANI /51 /2024 () //
404	D-ABLAPL/22680/2024 ABLAPL/8602/2024	N. MANORANJAN CHOUDHURY VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 J.M.F.C.,G.UDAYAGIRI(Kandhamal) 2(A)CC/0000088/2024
405	D-ABLAPL/23408/2024 ABLAPL/8603/2024	SUSAMA SAHOO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	//0 J.M.F.C.,NARASINGHPUR(Cuttack) 2(A)CC/0000105/2024
406	D-ABLAPL/23611/2024 ABLAPL/8604/2024	HAREKRISHNA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JASHIPUR /168 /2024 () //
407	D-ABLAPL/20812/2024 ABLAPL/8605/2024	RABINDRA BARAL VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	JODAPADAR /28 /2024 () //
408	D-ABLAPL/23373/2024 ABLAPL/8606/2024	SUNIL KUMAR ROUT VS	KSHIROD KUMAR PAHIL VS	DHUSURI /122 /2024 ()

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409	D-ABLAPL/23507/2024 ABLAPL/8607/2024	STATE OF ODISHA PRASANTA SAHOO VS STATE OF ODISHA	BISWABHUSAN DAS VS	// ERASAMA /303 /2024 () //
410	D-ABLAPL/23654/2024 ABLAPL/8608/2024	SWARAJ KUMAR KADRAKA @ SURAJ KUMAR KADRAKA @ ROCKY DIGAL VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// GUNUPUR /163 /2021 () //
411	D-ABLAPL/23546/2024 ABLAPL/8609/2024	STATE OF ODISHA SONU YADAV VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	// JHARSUGUDA /465 /2024 () //
412	D-ABLAPL/23697/2024 ABLAPL/8610/2024	STATE OF ODISHA KRUSHNA MOHAN NAYAK @ MANTU NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /173 /2024 () //
413	D-ABLAPL/23681/2024 ABLAPL/8611/2024	STATE OF ODISHA JAYANTA MAJHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// BALASORE SADAR /3 /2023 () //
414	D-ABLAPL/23600/2024 ABLAPL/8612/2024	STATE OF ODISHA NIRANJAN PATI VS STATE OF ODISHA	ASHOK DAS VS	// GOLANTHARA (BERHAMPUR) /300 /2024 () //
415	D-ABLAPL/23674/2024 ABLAPL/8613/2024	STATE OF ODISHA TUSHAR @ TUSHAR RANJAN RANA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	// KANDARPUR /148 /2024 () //
416	D-ABLAPL/23705/2024 ABLAPL/8614/2024	STATE OF ODISHA HADIBANDHU BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// JATNI P.S. /305 /2024 () //
417	D-ABLAPL/22940/2024 ABLAPL/8615/2024	STATE OF ODISHA DIGAMBAR MALIK VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// NISCHINTAKOILI /174 /2024 () //
418	D-ABLAPL/23189/2024 ABLAPL/8616/2024	STATE OF ODISHA JYOTI PRAKASH PATTNAIK VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// /0 S.D.J.M.(R),CUTTACK(Cuttack) ICC/0000389/2024
419	D-ABLAPL/23525/2024 ABLAPL/8617/2024	STATE OF ODISHA TULASI RAJHANSA VS STATE OF ODISHA	SATYABRATA PANDA VS	// BIRMAHARAJPUR /230 /2024 () //

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420	D-ABLAPL/21929/2024 ABLAPL/8618/2024	SUNIL KUMAR JENA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PATTAMUNDAI RURAL PS /327 /2024 () //
421	D-ABLAPL/23281/2024 ABLAPL/8619/2024	NIRMALA PARIDA @ NIRMALA KUMAR PARIDA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	//0 J.M.F.C.,CHANDIKHOLE(Jajapur ) 2(A)CC/0000086/2024
422	D-ABLAPL/23378/2024 ABLAPL/8620/2024	HRUDANANDA ROUT @ DHANESWAR ROUT VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	DHUSURI /122 /2024 () //
423	D-ABLAPL/23661/2024 ABLAPL/8621/2024	PRITAM KU.RAY VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	//0 () //
424	D-ABLAPL/23470/2024 ABLAPL/8622/2024	SUBRAT KUMAR MOHANTY VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	//0 () //
425	D-ABLAPL/23551/2024 ABLAPL/8623/2024	SOUMYA RANJAN DAS VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /116 /2024 () //
426	D-ABLAPL/23709/2024 ABLAPL/8624/2024	JAGANNATH PATRA @ JAGA PATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /670 /2024 () //
427	D-ABLAPL/23753/2024 ABLAPL/8625/2024	TAPAN KUMAR BHANJA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KHANDAGIRI P.S. /486 /2024 () //
428	D-ABLAPL/23442/2024 ABLAPL/8626/2024	KRISHNA CHANDRA NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 DISTRICT & SESSIONS JUDGE, BHAWA 2(A)CC/0000014/2024
429	D-ABLAPL/23735/2024 ABLAPL/8627/2024	SK RAZ @ SK JAINUL HAQUE VS STATE OF ODISHA	NIBEDITA MOHANTY VS	NAYAPALLI P.S. /416 /2024 () //
430	D-ABLAPL/23667/2024 ABLAPL/8628/2024	PRASANNA KUMAR PANIGRAHI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR TOWN /310 /2024 () //